

Sl. No.	Name of PSU	Place to which shifted
3.	IBP Company Limited.	Noida (U.P.)
4.	Rashtriya Pariyojana Nigam Limited.	Faridabad (Haryana)

[Translation]

#### Voluntary Retirement Scheme

4431. SHRI LALIT ORAON: Will the Minister of INDUSTRY be pleased to state:

(a) the number of employees opted for voluntary retirement scheme in each of Central Public Sector Undertakings in Bihar during the last three years;

(b) whether the resultant vacancies therefrom has since been filled up;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) As per available information upto 31.3.95, the number of employees opted for voluntary retirement scheme in each of Central Public Sector Undertakings in Bihar during the last three years is as under:-

1.	Bharat Coking Coal Ltd.	10417
2.	Bharat Refractories Ltd.	307
3.	Bharat Wagon & Engg. Co. Ltd.	NIL
4.	Central Coalfields Ltd.	4650
5.	Central Mine PIng. & Design Instt. Ltd.	1
6.	Engg. Proj. (India) Ltd.	138
7.	Heavy Engg. Corpn. Ltd.	5728
8.	India Firebricks & Insulation Co. Ltd.	181
9.	Metallurgical & Engg. Consultants (I) Ltd.	24
10.	Mica Trading Corpn. of India Ltd.	849
11.	Projects & Dev. India Ltd.	363
12.	Pyrites, Phosphates & Chemicals Ltd.	461
13.	Ranchi Ashok Bihar Hotel Corpn. Ltd.	NIL
14.	Uranium Corpn. of India Ltd.	NIL

(b) to (d). As per DPE's O.M. dated 5.10.1988 wherever there is surplus manpower, the resultant vacancies caused by Voluntary Retirement Scheme would not be filled up.

[English]

#### World Bank Loan for Power Sector

4432. SHRI S.D.N.R. WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has taken a decision to stop any further lending to the Indian Power Sector;

(b) if so, the reasons therefor;

(c) whether the Government propose to negotiate with the World Bank and plead for sanction of loan to the power sector; and

(d) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) to (d). Does not arise.

[Translation]

#### Textile Designing Exhibition

4433. SHRI N.J. RATHWA: Will the Minister of TEXTILES be pleased to state:

(a) whether any textile design exhibition has been organised in Gujarat during the last three years, till date;

(b) if so, the details thereof;

(c) the details of the export orders received through such exhibitions;

(d) whether the Government propose to organise more such exhibitions in Gujarat in the near future; and

(e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) Yes, Sir. Four exhibitions were organised in Gujarat at following places during the year 1995-96;

- (i) Ahmedabad
- (ii) Bhuj
- (iii) Rajkot
- (iv) Mehasana

(b) The details are given below :

- (i) **Ahemdabad** : Approximately 100 students of Fine Arts School of Interior Textile Designs and Fashion Designing took great interest in workshop and initiative in practical doing.
- (ii) **Bhuj** : The use of Adai system of weaving for kachari shawls developed by Weavers' Service Centre (WSC), Ahemdabad for increased production was demonstrated. The printers and Bandani manufacturers of Bhuj and Mandavi actively participated and learnt the technique of dyeing and printing.
- (iii) **Rajkot** : It is predominantly a single Ikat silk Patola weaving area. The weavers took keen interest in dyeing of pure silk with acid dyes as well as vegetable dye.
- (iv) **Mehasana** : A crash training programme of five days was given to 10 members weavers of Bhasariya Group Industrial Cooperative Society Ltd. The Adai system of weaving for extra weft bed covers developed by WSC was displayed in the workshop.

(c) The focus of these exhibitions was to give exposure to interested persons in this field and also to disseminate information to concerned persons.

(d) and (e). Yes, Sir. The Government proposes to organise six exhibitions in Gujarat by Weavers' Service Centre, Ahemdabad during the year 1996-97.

[English]

#### Import of Coco

4434. SHRI SOUMYA RANJAN: Will the Minister of COMMERCE be pleased to state:

(a) the total quantity of coco imported and the foreign exchange incurred thereon during each of the last three years;

(b) whether a number of companies have increased the import of coco in the recent times;

(c) if so, the details thereof;

(d) whether this increase in the import of coco has resulted in its distress sale by the Indian growers; and

(e) if so, the steps proposed to be taken by the Government to minimise or to restrict its import?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) Quantity and value of import of different types of Coco during the last three years are given below:-

Quantity in Tonnes and Value in Rs.'000

Commodity Description Code	1993-94		1994-95		April 95 to Feb. 95	
	Qty.	Value	Qty.	Value	Qty.	Value
1801 Cocoa Beans, Whole broken, raw or roasted	220	9593	706	33567	1696	87789
1802 Cocoa Shells, Husks, skins and other cocoa waste	100	2027	500	10471	300	7367
1803 Cocoa paste whether or not defatted	-	-	-	-	82	5996
1804 Cocoa Butter fat and oil	140	11281	-	-	445	56821
1805 Cocoa Powder, not containing added sugar or other sweetening matter	3	124	22	917	92	2429
1806 Chocolate and other food preparations containing cocoa.	4	787	10	4043	27	4113